

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION  
**RAJYA SABHA**

**UNSTARRED QUESTION NO. 733**

ANSWERED ON 10.02.2025

**DRYING WATER BODIES**

733. MS. SUSHMITA DEV

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether Government has conducted any comprehensive survey or mapping of drying water bodies across the country, if so, the details thereof, State-wise;
- (b) the list of major water bodies that are at risk of completely drying up in the near future, State-wise;
- (c) whether Government has taken any steps to prevent encroachment and illegal construction on the banks of rivers, lakes, and other water bodies that may contribute to their drying, if so, the details thereof; and
- (d) the current schemes for the revival and restoration of drying water bodies and the fund allocated and utilised during the last five years?

**ANSWER**

**THE MINISTER OF STATE FOR JAL SHAKTI**

(SHRI RAJ BHUSHAN CHOUDHARY)

**(a) & (b)** Ministry of Jal Shakti has conducted the 1st Census of Water Bodies in 33 States/UTs under the Centrally Sponsored Scheme “Irrigation Census” with reference year 2017-18 with 100% central assistance. The census was conducted by the Ministry of Jal Shakti, Government of India in all States/UTs through nodal departments identified in each State/UT for this purpose. In the census, information on all important aspects of water body was collected which inter-alia include information on condition, status of encroachments, use, storage capacity, status of filling up of storage, reason for water body not in use including drying up of water bodies, etc. Details of water bodies which are not in use on account of being dried up are given at **Annexure-I**.

**(c)** Action on reported encroachment of water bodies comes under the purview of the State Government concerned. However, the Union Government has been sensitizing the State Governments regarding importance of water bodies. Need for taking necessary steps for keeping the water bodies encroachment free, such as stopping illegal construction, inclusion of water bodies in land records and making them integral part of town planning process, strict action against encroachers, etc. are also being emphasized to the State Governments by Union Government, from time to time.

**(d)** Government of India launched “Pradhan Mantri Krishi Sinchayee Yojana (PMKSY)” in Financial Year 2015-16 with an aim to enhance physical access of water on farm and expand cultivable area under assured irrigation, improve on farm water use efficiency, introduce sustainable water conservation practices etc. Har Khet Ko Pani (HKKP) is one of the components of PMKSY. Under this component, the scheme of Repair, Renovation & Restoration (RRR) of Water Bodies provides Central Assistance (CA) to States for creation and restoration of Irrigation Potential of Water Bodies. Under this scheme, the details of CA released to States during last 5 years are given in **Annexure-II**.

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**ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF UNSTARRED QUESTION NO. 733  
TO BE ANSWERED IN RAJYA SABHA ON 10.02.2025 REGARDING “DRYING WATER BODIES”.**

<b>State/UT wise number of water bodies not in use on account of being dried up</b>		
<b>S.No.</b>	<b>States/UTs</b>	<b>Number of Water bodies Not in use on account of being dried up</b>
1	Andaman & Nicobar Island	102
2	Andhra Pradesh	1889
3	Arunachal Pradesh	12
4	Assam	2472
5	Bihar	3957
6	Chandigarh	0
7	Chhattisgarh	1297
8	Delhi	77
9	Goa	61
10	Gujarat	3
11	Haryana	180
12	Himachal Pradesh	4904
13	Jammu & Kashmir	1051
14	Jharkhand	4074
15	Karnataka	3204
16	Kerala	642
17	Madhya Pradesh	8036
18	Maharashtra	194
19	Manipur	13
20	Meghalaya	134
21	Mizoram	23
22	Nagaland	11
23	Odisha	5600
24	Puducherry	2
25	Punjab	471
26	Rajasthan	1688
27	Sikkim	8
28	Tamil Nadu	21449
29	Telangana	9540
30	Tripura	0
31	Uttarakhand	204
32	Uttar Pradesh	21374
33	West Bengal	337
	<b>Total</b>	<b>93009</b>

**ANNEXURE REFERRED TO IN REPLY TO PART (d) OF UNSTARRED QUESTION NO. 733 TO BE ANSWERED IN RAJYA SABHA ON 10.02.2025 REGARDING “DRYING WATER BODIES”.**

<b>Central Assistance (CA) released under RRR of Water Bodies component of PMKSY-HKPP</b>					
<i>(Rs. in crores)</i>					
<b>Year</b>	<b>2019-20</b>	<b>2020-21</b>	<b>2021-22</b>	<b>2022-23</b>	<b>2023-24</b>
<b>CA released</b>	<b>64.79</b>	<b>35.79</b>	<b>26.05</b>	<b>58.54</b>	<b>135.97</b>

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